GOVERNMENT OF INDIA MINISTRY OF COAL

RAJYA SABHA STARRED QUESTION NO. *163 TO BE ANSWERED ON 04.08.2025

Safety in coal mines

*163# Shri Rameswar Teli:

Will the Minister of *Coal* be pleased to state:

- (a) the number of coal mines which have implemented advanced safety measures like strata management and environmental monitoring;
- (b) whether Government is planning to introduce stringent penal provisions in case of non-compliance with these advanced safety standards;
- (c) if so, the details thereof; and
- (d) the total safety audits conducted in coal mines across the country during the last three years?

ANSWER

MINISTER OF COAL & MINES (SHRI G. KISHAN REDDY)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 163 TO BE ANSWERED ON 04.08.2025 ASKED BY SHRI RAMESWAR TELI, HON'BLE MP, REGARDING 'SAFETY IN COAL MINES'.

- (a): The Directorate General of Mines Safety (DGMS) ensures the implementation of the Strata management and environmental monitoring as mandated under the Coal Mines Regulation, 2017, for all 647 operating coal mines registered with DGMS.
- (b) & (c): Adequate provisions have been specified under Chapter IX of the Mines Act, 1952 to address non-compliance with safety standards in mines, which include fines, prosecution, and imprisonment etc.
- (d): Total safety audits conducted in coal mines of CIL, SCCL, and NLCIL, during the last three years, are as under

	2022-23	2023-24	2024-25
CIL	293	284	286
SCCL	16	21	10
NLCIL	5	5	10
